

# OFFICE OF THE

### CHIEF COMMISSIONER OF INCOME TAX-03, CENTRAL REVENUE BUILDING, I.P. ESTATE, NEW DELHI-110002.

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F. No.CCIT-03 / (Hqrs.)(Coord.)/Valuer/2020-21/329)

Dated: et .10.2020

#### Order u/s 34AD of the Wealth Tax Act, 1957

In exercise of the powers conferred on the Chief Commissioner or Director General of Income Tax under section 34AD of the Wealth Tax Act, 1957, I, the Chief Commissioner of Income Tax-03, Delhi hereby having regard to the conditions prescribed in Section 34AD of the W.T.Act, 1957, remove the names of the below mentioned registered valuers from the Register of Valuers maintained in the O/o Pr.CCIT, Delhi with immediate effect:

#### **IMMOVABLE PROPERTY**

SL. No.	Si.No .in Valu ation Regis ter	Name & Address of the Registered Valuer	Category	Certificate No.	Letter dated	Remarks	Reply dated
1	247	Sh. D. C. Banerjee, B-290, C. R. Park, New Delhi	Immovable Property	ITO(Coord)/3/RV 211/88	. 0.01.2020	has retired and does not wish to renew valuation license	13.02.2020
2	373	Tikam Sanwal Das Bathija, M-40, Greater Kailash Part-II, New Delhi- 110048	Immovable Property	Cat- I/441/117/2000- 01	0.01.2020	has expired in 2011	10.02.2020
3	409	Brig. M. L. Nasa, 430, Sainik Vihar, Rani Bagh, Delhi-110034	Immovable Property	Cat- I/477/127/2003- 04	. 0.01.2020	Stopped valuation of properties in 2015 due to old age(81) and severe illness of Parkinson's disease, advance	27.05.2020

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4	613	Sh. Bhupendra Swaroop Bhatnagar, F-8/7, Model Town, Delhi - 110009	Immovable Property	CAT- 1/691/199/2017- 18	Sh. Bhupendra Swaroop Bhatnagar Ph. No 981105759	90 plus of age and requested his name to be removed from list of valuers	26.02.2020
5	252	Sh. Rajindra Kumar Kashyap, K-20, South ExtnII, Delhi	Immovable Property	117/27/94-95/CC Delhi	30.01.2020	88 years of age and never practiced as valuer ever since 28.05.96. Don't wish to continue as valuer and surrendered the registration certificate	10.02.2020
6	278	Col. Brij Bihari Sharma, B-5&6/4259, Vasant Kunj, New Delhi- 110070	Immovable Property	117/27/CC Delhi/96-97	30.01.2020	not interested in pursuing the profession of valuation	07,02.2020
7	215	Sh. Prem Chand Gupta, 313-E, Mayur Vihar, Phase-II, Delhi	Immovable Property	AC/TECH/RV/3/ 117/190/91- 92/CC DELHI	30.01.2020	expired on 03.02.1996.	10.02.2020
8	127	Sh. Ajit Singh Kanwar, 285, Kangra Niketan, Vikaspuri, New Delhi- 110018	Immovable Property	3/R.V./8/89	30.01.2020	expired on 05.06.2013,.	13.02.2020
9	439	S. K. Dhawan, 286, Aravali Apartments, Alaknanda, New Delhi- 110019	Immovable Property	Cat- 1/507/135/2003- 04	30.1.2020	77 years of age and does not want further continuing in valuation	13.02.2020
10	185	Sh. Charan Dass Gupta, E-102, Ashok Vihar, Phase-I, Delhi-110052	Immovable Property	AC/TECH/RV/3/ 117/2/93-94/CC DELHI	04.02.2020	died few years back	14.02.2020
11	400	S. C. Basu Roy, C-388, SFS Triveni Apptt., Sheikh Sarai Ph-I, New Delhi	Immovable Property	Cat- 1/468/125/2002- 03	<b>0.01.2020</b>	ill-health, son requetsed to omit his name from the list of Registered Valuers	14.02.2020
12	398	Prem Prakash, C-146, Ashok Vihar PhI, Delhi-110052	Immovable Property	Cat- I/466/125/2002- 03	30.01.2020	80 years of age and does not wish to continue as valuer	17,02.2020

13 .	( °)	Vijay Kumar Puri, C- 5A/270, Janakpuri, New Delhi-58	Immovable Property	DC(Coord.)/20- Valuer-7/5/98-99	30.01.2020	80 plus of age and does not require further extension of certificate	10.02.2020
14	229	Sh. H. D. Jawa; D-624, C. R. Park, New Delhi	Immovable Property	AC/TECH/RV/11 7/45/94-95/CC DELHI	30.1.2020	not interested in continuing for review of the valuer's license	13.02.2020
15	397	Ravi Prakash Aggarwal, H-282, Ramakrishna Vihar, Plot -29, Patpar Ganj, Delhi	Immovable Property	Cat- I/465/123/2002- 03	30.01.2020	due to age factor, requested to cancel his certificate	12.02.2020
16	10	Sh. Prem Chand Jain, H- 54, Navin Shahdra, Delhi-110032	Immovable Property	R.V./31/88	04.02.2020	doesn't wish to continue as registered valuer any further	14.02.2020
17	471	Rajesh Bhatia, J-13/1, 2 <sup>nd</sup> Floor, Patel Market, Rajouri Garden, New Delhi	Immovable Property	CAT- 1/539/146/2006- 07	96.02.2020	passed away on 20.06.2019	15.02.2020
18	213	Sh. Ram Lal Gupta, H- 214, Ashok Vihar-I, Delhi-110052	Immovable Property	AC/TECH/RV/3/ 117/42/94-95/CC DELHI	30.01.2020	requested to cancel the certificate	24.02.2020
19	339	Shyam Bihari Lal Agrawal, A-3/82-A, Janakpuri, New Delhi-110058	Immovable Property	Add/CIT(Coord.)/ 20-Valuer- 22/11/99- 2000/2147	30.01.2020	not interested in undertaking valuations	17.02.2020
20	77	Sh. L. C. Gupta, 40/11, Shakti Nagar, New Delhi-110007	Immovable Property	R.V./41/89	34.02.2020	expired on 19.01.2014,	27.02.2020

## PLANT AND MACHINERY

S. N.	Sl.No.i n Valuat ion Regist er	Name & Address of the Registered Valuer	Category	Certificate No.	Letter dated	Remarks	Reply dated
1	9	Sh. Sita Ram Jain Avanti, D-155, Anand Vihar, Delhi-110092	Plant and Machinery	93/98	29.01.2020	Expired	05.02.202 0
2	62	Sh. Satish Chandra Sharma, C-1A Flat 18-13, Janakpuri, New Delhi	Plant and Machinery	Addl.CIT(Coord. )/20-Valuer- 27/12/98- 99/4735	29.01.2020	Expired	10.02.202 0

3 .	95	Sh. Ajit Kumar Kulshreshtha G-7065	Plant and Machinery	Addl.CIT(Coord. /540/valuer/2005	29.01.2020	Don't want to	18.02.202
- 1		Gaur Green City, Vaibhav	Machinery	-06-8945		continue	
		Khand, Indrapuram					

sdy

(Anuradha Mishra)

Chief Commissioner of Income Tax-03,

g/c

New Delhi

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2. Notice Board.

ITO (Hqrs.) (Goordination),

New Delhi